

Observation of Black days by Maharashtra Ekikaran Samitee

830. SHRI SATISHCHANDRA SITARAM PRADHAN: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government are aware that the Maharashtra Eikika-ran Samitee observed black day on 1st of November;
- (b) if so, whether they are observing it every year; if so, since when;
- (c) what are the reasons therefor; and
- (d) whether Government are going to take lead to resolve the problem?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI I.D. SWAMI): (a) to (d) According to information available, Maharashtra Eikikaran Samiti has been observing the 1st of November as 'Black Day' since 1980. The demand of the Samiti i& that predominantly Marathi speaking areas in Karnataka along *the* Karnataka—Maharashtra border be included in Maharashtra.

The border dispute between Karnataka and Maharashtra has been pending since the formation of new States in 1956. The Government of India is of the view that the dispute is to be resolved primarily by the State Governments concerned through discussions and mutual accommodation.

Appraisal of Benefits to the Reserved Categories

831. SHRI NARENDRA MOHAN: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government intend to make, in the 50th year of our Constitution, an appraisal of the benefits accrued to reserved categories, as the Reservation Bill has been passed by Parliament, as envisaged at the time of promulgation of the Constitution; and
- (b) if so, what are the details thereof and whether any time-frame has been laid for this?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI I.D. SWAMI): (a) and (b) Information is being collected and will be laid on the Table of the House.